

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:377  
ANSWERED ON:14.03.2012  
LEH AIRPORT  
Khan Shri Hassan

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the terminal building at Leh airport is insufficient to handle the heavy rush of passengers that surfaces during tourist seasons;
- (b) if so, the details thereof;
- (c) whether the Airports Authority of India has any dispute with the Indian Air Force (IAF) in regard to construction of new airport building;
- (d) if so, the details thereof alongwith the reaction of the Government thereto; and
- (e) the steps taken by the Government for expeditious completion of new terminal building at Leh alongwith the expected time by which it is likely to be made operational?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a)&(b): The existing Terminal Building at Leh Airport is sufficient to handle 125 arriving and 125 departing passengers at a given time. However, considering the traffic growth Airports Authority of India (AAI) has planned to construct a new Terminal Building for 250 arriving and 250 departing passengers along with a new apron for parking 04 Nos. of cagetry `C` type of aircraft.
- (c)&(d): Indian Air Force (IAF) has granted working permission on 5.01 acres of land. However, NOC/working permission for utilizing 3.4 acre of additional land for construction of new terminal building and apron is still awaited from IAF.
- (e): The matter is being regularly pursued with the defence authorities at the Head Quarter level. The operationalisation of the new terminal building is subject to NOC/working permission from IAF.